

**Central Administrative Tribunal
Principal Bench**

**CP No.648/2017
and
CP No.18/2018
in
OA No.613/2015**

New Delhi, this the 18th day of February, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. CP No.648/2017 in O.A. No. 613/2015

1. Premchandra Singh,
S/o Shri Achhaiwar Singh,
R/o Vill+PO Rainshankar,
PS Runnisaidpur,
Distt. Sitamarhi, Bihar.
2. Ram Dyal Raut,
S/o Shri Late Guddar Raut,
R/o Vill+PO Mohini Sakrauli Raypur
Sitamarhi, Bihar.
3. Sanjay Paswan,
S/o Shri Ramshis Paswan,
R/o Vill. Indarwa Khurd,
PO Belwa Via + PS-Piprahi,
Distt. Sheohar, Bihar.
4. Ramnaresh Singh,
S/o Late Shri Abodh Bhari Singh,
R/o PO Pashurampur via PS-Parsauni,
Distt. Sitamarhi, Bihar.
5. Birendra Kumar Singh,
S/o Late Shri Ram Pd. Singh,
R/o Vill+PO Dharharwa Via + PS Parihar,
Distt. Sitamarhi, Bihar.
6. Surendra Kumar,
S/o Shri Bisundeo Mahto,
R/o Vill+PO Minapur Balha.

7. Baidyanath Jha, S/o Sh. Sadanand Jha
R/o Vill & PO – K. Gajpatti,
Via-Persuani Sitamarhi, Bihar.
8. Laxuman Singh,
S/o Shri Ramjiwan Singh,
R/o Vill & PO – Bhavdepur,
PS-Riga.
9. Md. Hasnain,
S/o Shri Riyal Ahamad,
R/o Vill+PO Bhavdepur,
Sitamarhi, Bihar.
10. Rajiv Kumar,
S/o Shri Amresh Nandan Singh,
R/o Vill+PO Pota Tajpur,
Distt. Sitamarhi, Bihar.
11. Rama Shary Shahi,
S/o Late Shri Jageswar Shahi,
Office at Mehsaul, R. Saidpur,
Sitamarhi, Bihar.
12. Uma Shankar Pd. Gupta,
S/o Late Shri Mauji Pd. Gupta,
R/o Vill. Rupauli, PO Sauli,
Distt. Sitamarhi, Bihar.
13. Kaushal Kishor Singh,
S/o Late Shri Basist Narayan Singh,
R/o Vill+PO Thahar Via-Runnisaidpur,
Distt. Sitamarhi, Bihar.
14. Devendra Pd. Yadav,
S/o Late Shri Avdhesh Pd. Yadav,
R/o Vill. Ruani Saidpur,
Sitamarhi, Bihar.
15. Shyam Sunder Pd.,
S/o Late Shri M. Mangal Rai,
R/o Vill + PO Sardalpatti Parihar,
Distt. Sitamarhi, Bihar.
16. Rampravesh Rai,
S/o Shri Brahmdeo Rai,
R/o Vill + PO Sahargama Parihar,
Distt. Sitamarhi, Bihar.

17. Ashok Kumar Singh,
S/o Late Shri Binda Pd. Singh
R/o Vill + PO Madanpur Via Parsuani,
Distt. Sitamarhi, Bihar.
18. Madan Mohan Kumar,
S/o Late Shri Ramnandan Kumar,
R/o Vill + PO Madhurapur Via Barharwa,
Distt. Sitamarhi, Bihar.
19. Md. Zabuhullah,
S/o Shri Md. Qasim,
R/o Vill + PO Axia Via R. Saidpur,
Distt. Sitamarhi, Bihar.
20. Shyam Chandra Jha,
S/o Late Shri Dhaneshwer Jha,
R/o PO-Hanuman Nagar Via Bhuthi,
Distt. Sitamarhi, Bihar.
21. Rama Shankar Singh,
S/o Late Shri Pradeep Singh,
R/o Vill + PO Latipur via M. State,
Distt. Sitamarhi, Bihar.
22. Ram Shankar Sharma,
S/o Late Shri Ramdahin Sharma,
R/o Vill + PO Bharri Phulwariya Via Bajpatti,
Distt. Sitamarhi, Bihar.
23. Umesh Mishra
S/o Shri Vispujan Mishra
R/o Village Batraulia PO Gangapira
Champaran, Bihar.
24. Lalan Pd. Singh
S/o Late Shri Ramdeo Singh
R/o Vill + PO Belsara via Dev
Distt. Aurangabad, Bihar.
25. Birendra Kr. Singh
S/o Late Shri Chandradeo Singh
R/o Vill. Sohraiya PO Pokhaha via Jamhor
Distt. Aurangabad, Bihar.
26. Mohan Prasad

S/o Late Bhola Mandal
R/o Vill. Shahabad PO Gangaupurdiyara
Bhagalpur, Bihar.

27. Satish Kumar Jha
S/o Tirthnarayan Jha
R/o Vill + PO Manikpur
Distt. Munghyr, Bihar.
28. Dinesh Kumar Singh
S/o Late Shri Raghuvansh Nr. Singh
R/o Vill. PO Baghi
Distt. Vaishali, Bihar.
29. M.D. Sadiqua
S/o Late Shri Md. Ismail Ansari
R/o Vill. + PO Abadakarpur Via Baghi
Distt. Muzaffarpur, Bihar.
30. Deolal Ray
S/o Late Shri Kamal Ray
R/o Vill + PO Khalique Nagar Gaurihar
Distt. Muzaffarpur, Bihar.
31. Devender Jha, S/o Late Tahal Jha
R/o Vill + PO Bedual Asli via Rampurhari
Distt. Muzaffarpur, Bihar.
32. Moinuddin Ahmad
S/o Late Shri Mihuddin Ahmad
R/o Vill + PO K.C. Chhapra
Distt. Vaishali, Bihar.
33. Chandrika Pd. Singh
S/o Late Shri Fudena Singh
R/o Vill + PO Harnahi
Via Motiput Distt. Muzaffarpur, Bihar.
34. Arvind Kumar Singh
S/o Shri Dinesh Prasad Singh
R/o Vill Nakata PO B. Bajitpur via Motipur
Motipur Distt. Muzaffarpur, Bihar.
35. Nand Kishor Singh
S/o Shri Chandrika Pd. Singh
R/o Vill + PO Anjanakot
Via Motipur Distt. Muzaffarpur, Bihar.

36. Surendra Kr. Singh
S/o Shri Sita Singh
R/o Vill + PO Narwara via Minapur
Distt. Sheohar, Bihar.
37. Prahlad Kumar
S/o Shri Ramnand Shahi
R/o Vill + PO Shai Minapur Aurai
Distt. Muzaffarpur, Bihar.
38. Salyendra Nr. Singh
S/o Late Shri Jana Bahadur Singh
R/o Vill PO Kokilwara
Distt. Muzaffarpur, Bihar.
39. Arun Kumar Singh
S/o Late Shri Yogendra Pd. Singh
R/o Vill. PO Narwar via Minapur
Distt. Sheohar, Bihar.
40. Nagendr Pd. Shahi
S/o Late Shri Devdandan Shai
R/o Vill + PO Karka Manshahi
Distt. Muzaffarpur, Bihar.
41. Jaiprakash Morya
S/o Shri Mishri Lal Morya
R/o Vill. Bakauli Dalpur
PO Mankapur, Balrapur, Bihar.
42. Md. Jabir Ali
S/o Shri Safi Ahmad
R/o Vill + PO Manpuar PS Bala
Distt. Sitamarhi, Bihar.
43. Parashnath
S/o Shri Ram Samujh
R/o Pachpedwa, via Jarba,
Balrampur UP.
44. Ashok Kumar Gupta
S/o Shri Narbedeshwar Prasad Gupta
R/o VPO Bakuali Rajpur,
Distt. Balrampur, UP.
45. Bhanu Prasad Gupta
S/o Shri Bhagirathi Gupta
R/o Vill + PO Bakauli,

Distt. Balrampur, UP.

46. Ram Niwas Gupta
S/o Shri Satynarain Gupta
R/o Vill + PO Mauni Kalan,
Distt. Balrampur, UP.
 47. Ram Lalit Mahto
S/o Shri Ram Bhajan Mahto
R/o Vill. Khairus PS Riga,
Distt. Sitamarhi, Bihar.
 48. Prem Sagar
S/o Sh. Ram Naresh Singh
R/o Vill&PO, Parsurampur,
Distt. Sitamarhi, Bihar.
 49. Mukut Bihari
S/o Shri Krishna Ray
R/o Vill. Gagauli, Distt. Balrampur, UP.
 50. Kumari Anita Thakur
W/o Late Shri Arun Kumar
R/o Vill. & PO Barifulwari,
Distt. Sitamarhi, Bihar.
 51. Pandey Ramjit Lal
S/o Sh. Ramjanam Lal
R/o Vill & PO Baraila
Via-Sivasagar,
Distt. Rohtas, Bihar.
 52. Sir Ramashanker Tiwari
S/o Ganpat Tiwari
R/o Vill+PO Turki, Via Udra,
Distt Bhabhua, Bihar.
 53. Jag Narain Singh
S/o Sh. Ganesh Singh
R/o Vill. Dadhapa Ps. Deo
Distt. Orngabad Bihar.
- ... Applicants.

(By Advocate : Shri Himanshu Upadhyaya)

Versus

1. Sh. A. N. Nanda
Secretary
Department of Post,
Dak Bhawan,
New Delhi.
2. Sh. M. E. Haque
Chief Post Master General
Postal Department
Patna, Bihar.
3. Sh. A. Ghosh
Chief Post Master General
Postal Department,
Kolkata, West Bengal.
4. Sh. Y. P. Ray
Chief Post Master General
Postal Department
Lucknow, Uttar Pradesh. Respondents.

(By Advocate : Shri Duli Chand)

2. CP No.18/2018 in O.A. No. 613/2015

1. Santosh Kumar Gupta
S/o Shri Ramchandra Gupta
R/o Vill +PO Jarwa Balrapur, Bihar.
2. Gulam Murtuja
S/o Shri Abbas Ali
R/o Jarwa, Distt. Balrampur, UP.
3. Abdul Has
S/o Shri Birumulla Khan
R/o Balrampur, Gorkhpur, UP.
4. Zainul Abdeen
S/o Shri Abbas Ali
R/o Vill + PO Jarwa, Janpad, Balrampur, UP.
5. Jagram
S/o Shri Khushihal
R/o Vill + PO Mutehra, via Jarba,
Balrampur UP.

6. Mani Ram, S/o Sh. Raja Ram
R/o Nevalgarh, via Jarba,
Balrampur UP.
 7. Budhai Ram
S/o Shri Kodai Ram
R/o Nevalgarh, via Jarba,
Balrampur UP.
 8. Jagdish Prasad
S/o Shri Ramkisan
R/o Ramwapur, via Jarba,
Balrampur UP.
 9. Kantoo Prasad
S/o Shri Ram Puraji,
R/o Ranipapur, via Jarba,
Balrampur UP.
 10. Sant Ram
S/o Sh. Ganesh Prasad
R/o Vill. Tulsipur, UP.
 11. Ramsumiran
S/o Prabhu
R/o Vil+Po. Lalnagar, Ps. Tulsipur,
Balrampur, Distt. Gonda, UP.
 12. Ram Kripal
S/o Laxmi Narrayan
R/o Vill-Louki Khurd Po. Bhagwanpur,
Tulsipur, Ps. Jarka, Balrampur,
Gonda, UP.
 13. Bindeshwari Prasad
S/o Swashri Mulshankar
R/o Vill. Moti Nagar, Madhodi Bagh,
Po. Bhagwanpur Tulsipur, Dist.
Balrampur, UP.
 14. Jokhu Ram Yadav
S/o Sh. Ram Lakhani
R/o Vill. Sonpur, Ps Tulsipur,
Distt. Balrampur, UP.
- .. Applicants

(By Advocate : Shri Himanshu Upadhyay)

Versus

1. Sh. A. N. Nanda
Secretary cum Director General
Department of Post,
Dak Bhawan,
New Delhi.
2. Sh. M. E. Haque
Chief Post Master General
Postal Department
Patna, Bihar.
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Chief Post Master General
Postal Department,
Kolkata, West Bengal.
4. Sh. Y. P. Ray
Chief Post Master General
Postal Department
Lucknow, Uttar Pradesh. Respondents.

(By Advocate : Shri Duli Chand)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman :

Both these Contempt Petitions (CP Nos.648/2017 & 18/2018) are filed alleging that the respondents did not implement the order dated 17.11.2015 passed by this Tribunal in OA Nos.749/2015, 3540/2015 & 613/2015. The contempt cases have undergone several adjournments. Today, it is fairly represented by learned counsel for the applicants that the respondents filed a writ petition before the Hon'ble High Court against the order in the aforementioned OAs, and that it is in the process of

considering the delay in filing the writ petition. It is also stated that the Hon'ble High Court orally observed that the applicants shall not press the contempt petitions.

2. We heard Shri Himanshu Upadhyay, learned counsel for the applicants and Shri Duli Chand, learned counsel for the respondents.

3. Both the petitions are very old contempt cases on the files of this Tribunal. As of now, uncertainty prevails as to the finality to be attached to the order in the O.A., in one form or the other. The writ petition is pending and the Hon'ble High Court is also said to have observed that the contempt petition, need not to be proceeded with.

4. We are of the view that in the present state of affairs, it is not advisable to keep the contempt petitions pending. We, therefore, close the contempt petitions, leaving it open to the applicants to pursue further remedies depending upon the outcome of the pending writ petition. We also make it clear that in case the writ petition is dismissed without any modification or observations it shall be open to the applicants to file an application to revive the present contempt petitions.

5. The contempt petitions are accordingly closed with the aforesaid directions.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/